

BENCH-II


NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA(CAA) NO. 258/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1<sup>st</sup> August, 2017, 10.30 A.M

Name of the Company	Tinnevely Tuticorin Investments Ltd		
Under Section	230		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Masji Bhutena } Adv for applicant -   
Renu Asopa }

**ORDER**

Ld. Lawyer on behalf of the petitioner(s) as also intervenor are present.

Ld. Lawyer appearing on behalf of the intervenor submitted that a number of proceedings are pending against the applicant in various courts which are suppressed in the application hence opposing to the admission.

It is directed that the intervenor may file certified copies of all the proceedings, if any, pending before any other court so as to substantiate the contention.

Fixed on 10.08.2017.

sd/-  
MANORAMA KUMARI  
MEMBER(J)